

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar.

PUBLIC NOTICE

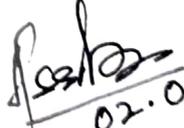
Subject: **Public meetings by Administrative Secretary, Department of Law, Justice and Parliamentary Affairs.**

It is for information of the general public that Shri Achal Sethi, Secretary to Government, Department of Law, Justice and Parliamentary Affairs shall be available on daily basis between 2:30 p.m. to 3:30 p.m. for meeting general public/ delegation(s)/ representative(s) for hearing public grievances:

- a) in Civil Secretariat Srinagar and Civil Secretariat Jammu on below mentioned address physically (except on tour days); and/or
- b) on below mentioned telephone numbers or through online video conferencing/ video call on Cell No 9419187234.

Civil Secretariat Jammu. (Room No. G-7)
Phone- 0191-2564764.

Civil Secretariat Srinagar.(Room No. 223)
Phone- 0194-2506063.


02.06.21
(Ashish Gupta)

Additional Secretary to Government

No. LD(Adm)/Notice/1.

Dated:02.06.2021

Copy to:

1. Commissioner Secretary to Government, General Administration Department.
2. Director Information, J&K for wide publicity of the Notice both at Srinagar and Jammu in print and electronic media.
3. Private Secretary to Chief Secretary, J&K.
4. Private Secretary to Secretary to Government, Department of law, Justice and Parliamentary Affairs.
5. Incharge Website Section.